NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 275/Chd/Hry/2017

Under Section 252 of the Companies Act, 2013.

In the matter of:

M/s. Global Landbase Private Limited & Ors. ...Petitioner

Vs.

Registrar of Companies, NCT of Delhi & HaryanaRespondent

Present: Mr. Vaibhav Sahni, Advocate for Mr. Ashish Singh, Advocate for

petitioner.

Learned counsel for the petitioner seeks time to comply with the order dated 12.12.2017. List the matter on 02.02.2018 and the requisite documents be filed at least three days before the date fixed.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

Jaunary 12, 2018